

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 680 of 2019

IN THE MATTER OF:

Power 2 SME Pvt. Ltd.

...Appellant

Versus

Allied Strips Ltd.

...Respondent

Present

For Appellant: Ms. Shobha and Mr. Pankaj Bhagat, Advocates.

**For Respondent: Mr. Abhishek Anand and Mr. Tushar Tyagi Advocates for RP
Mr. Puneet Jindal Senior Advocate with Mr. Raghav
Kakkar, Mr. Vikas Sharma and Mr. Ritesh Kr. Tiwari
Advocates for R-2**

Company Appeal (AT)(Ins) No. 688 of 2019

IN THE MATTER OF:

Indian Oil Corporation Ltd.

...Appellant

Versus

Sandeep Mahajan & Ors.

...Respondents

Present

For Appellant: Mr. Rajat Navet, Advocate.

**For Respondent: Mr. Abhishek Anand and Mr. Tushar Tyagi Advocates for RP
Mr. Puneet Jindal Senior Advocate with Mr. Raghav
Kakkar, Mr. Vikas Sharma and Mr. Ritesh Kr. Tiwari
Advocates for R-3**

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ORDER

07.08.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 11th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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